

SOUTH INDIA PROJECTS LIMITED

CIN:L45209WB1981PLC034342

Registered Office: 5&6, 8th Floor, Fancy Lane, Kolkata-700 001

Tel No.: +91 33 4006 9740, Fax No.: +91 33 4006 9762, E-Mail: southindiaprojectslimited@gmail.com,

Website: www.southindiaprojectslimited.in

Open Offer for acquisition of 7,88,700 Equity Shares of South India Projects Limited ('SIPL'/Target Company') by Mr. Joseph Sudheer Reddy Thumma ('Acquirer 1') and Mr. Jagan Mohan Reddy Thumma ('Acquirer 2') (hereinafter collectively referred to as 'Acquirers')

This Post Offer Advertisement is being issued by Mark Corporate Advisors Private Limited ('Manager to the Offer') on behalf of the Acquirers in connection with the Open Offer made by the Acquirers, to acquire 7,88,700 Equity Shares of Face Value of ₹10 each of the Target Company ('Equity Shares'), representing 26% of the paid-up and Voting Capital of the Target Company ('Offer'), in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 [SEBI (SAST) Regulations, 2011]. The Detailed Public Statement with respect to the aforementioned offer was published on April 13, 2015 (Monday) in the following newspapers:

Newspaper	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadeep	Marathi	Mumbai Edition
Ek Din	Bengali	Kolkata edition

- 1) Name of the Target Company : South India Projects Limited
- 2) Name of the Acquirers : a) Mr. Joseph Sudheer Reddy Thumma ('Acquirer 1') and;
b) Mr. Jagan Mohan Reddy Thumma ('Acquirer 2')
- 3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- 4) Name of the Registrar to the Offer : Bigshare Services Private Limited
- 5) Offer Details
 - a) Date of Opening of the Offer : October 09, 2015 (Friday)
 - b) Date of Closure of the Offer : October 23, 2015 (Friday)
- 6) Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : Not Applicable
- 7) Details of Acquisition:

S. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in ₹)	₹ 29.00 (Rupees Twenty Nine only) per Equity Share ('Offer Price'), payable in cash		₹ 29.00 (Rupees Twenty Nine only) per Equity Share ('Offer Price'), payable in cash	
7.2	Aggregate number of shares tendered	7,88,700*		Nil	
7.3	Aggregate number of shares accepted	7,88,700*		Nil	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 2,28,72,300*		Not Applicable	
7.5	Shareholding of the Acquirer(s) before Public Announcement - Number % of Voting Capital	Nil Nil		Nil Nil	
7.6	Shares acquired by way of Share Purchase Agreement - Number % of Voting Capital	12,29,346* 40.53%*		12,29,346* 40.53%*	
7.7	Shares Acquired by way of Open Offer - Number % of Voting Capital	7,88,700* 26.00%*		Nil Nil	
7.8	Shares acquired after Detailed Public Statement - Number % of Voting Capital - Price of the shares acquired	Nil Nil Not Applicable		Nil Nil Not Applicable	
7.9	Post Offer Shareholding: - Acquirer 1 } - Acquirer 2 }	Number	% of Voting Capital	Number	% of Voting Capital
		20,18,046*#	66.53*#	12,29,346*	40.53%#
7.10	Pre & Post offer Shareholding of the Public - Number % of Voting Capital	Pre Offer	Post Offer	Pre Offer	Post Offer
		18,04,042 59.47%	10,15,342* 33.47%*	18,04,042 59.47%	18,04,042 59.47%

* Assuming full acceptance in the Offer

Subject to RBI's Approval

- 8) The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
- 9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and at the Registered Office of the Target Company. Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated September 28, 2015.

Issued by Manager to the Offer for and on behalf of the Acquirers:



Mark Corporate Advisors Private Limited

CIN: U67190MH2008PTC181996

404/1, The Summit Business Bay, Sant Janabai Road (Service Lane), Off W. E. Highway,

Vile Parle (East), Mumbai-400 057

Tel. No.: +91 2226123207; Fax No.: +91 22 26123208

Contact Person: Mr. Manish Gaur;

E-Mail: openoffer@markcorporateadvisors.com;

SEBI Regn No.: INM00012128

Date: October 30, 2015

Place: Mumbai